

ITEM NO.3

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.25680-25681/2018

(Arising out of impugned final judgment and orders dated 10-04-2018 and 21-05-2018 in WC No. 10191/2009 passed by the High Court of Judicature at Allahabad)

SHIV RANSHU CHHUNEJA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No.121074/2018 - EXEMPTION FROM FILING O.T.

IA No.121075/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS

Date : 03-10-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Himanshu Bhushan, AOR
Ms. Samridhi Arora, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Let these special leave petitions be listed along
with Civil Appeal No.10258 of 2017.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER